

Annexure - 3													
Name of Corporate debtor		S&S INDUSTRIES AND ENTERPRISES LIMITED				Date of Commencement of Liquidation List of operational creditors (Workmen)			09.04.2021		List of stakeholders as on		19.07.2023
Amount in Rs													
Sl.No	Name of Authorised Representative if any	Name of Workman	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of Claim under Verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1		G.Baskaran	03.05.2021	18,18,884.00	1,731.00	Nil	Gratuity	1.19%	18,17,153.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/10/1995 to 20/12/2000 is admitted for Rs. 1737/- under section 36(4)(a)(ii) and Balance claim of Rs. 18,17,153 is kept in pending for High Court Order.
2		R.Baskar	03.05.2021	39,14,323.00	10,399.00	Nil	Gratuity	7.17%	39,03,924.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/09/1993 to 20/12/2000 is admitted for Rs. 10,399/- under section 36(4)(a)(ii) and Balance claim of Rs. 39,03,924/- is kept in pending for High Court Order.
3		C.Rajkumar	03.05.2021	39,14,323.00	10,399.00	Nil	Gratuity	7.17%	39,03,924.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/09/1993 to 20/12/2000 is admitted for Rs. 10,399/- under section 36(4)(a)(ii) and Balance claim of Rs. 39,03,924/- is kept in pending for High Court Order.
4		M.Balaraman	03.05.2021	4,35,000.00	15,213.00	Nil	Gratuity	10.49%	4,19,787.00	Nil	Nil	Nil	1) Verified with the books of accounts and the salary records available 2) Claim admitted under Workmen category 3) Gratuity claim from 01/04/1992 to 20/12/2000 is admitted for Rs. 15,213/- under section 36(4)(a)(ii) and Balance claim of Rs. 4,19,787/- is kept in pending for High Court Order.
5		J.Ravichandran	03.05.2021	18,18,884.00	1,385.00	Nil	Gratuity	0.95%	18,17,499.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/06/1997 to 20/12/2000 is admitted for Rs. 1,385/- under section 36(4)(a)(ii) and Balance claim of Rs. 18,17,499/- is kept in pending for High Court Order.
6		D.Balaji	03.05.2021	65,65,938.00	5,928.00	Nil	Gratuity	4.09%	65,60,010.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 02/05/1995 to 20/12/2000 is admitted for Rs. 5,928/- under section 36(4)(a)(ii) and Balance claim of Rs. 65,60,010/- is kept in pending for High Court Order.
7		K.Sugumar	03.05.2021	27,66,464.00	8,222.00	Nil	Gratuity	5.67%	27,52,242.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/01/1995 to 20/12/2000 is admitted for Rs. 8,222/- under section 36(4)(a)(ii) and Balance claim of Rs. 27,52,242/- is kept in pending for High Court Order.
8		D.Balaji	03.05.2021	88,74,370.00	5,928.00	Nil	Gratuity	4.09%	88,68,442.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 02/05/1995 to 20/12/2000 is admitted for Rs. 5,928/- under section 36(4)(a)(ii) and Balance claim of Rs. 88,68,442/- is kept in pending for High Court Order.
9		A.S Saravanan	14.05.2021	70,00,000.00	6,043.00	Nil	Gratuity	4.17%	69,93,957.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Gratuity claim from 01/07/1995 to 20/12/2000 is admitted for Rs. 6,043/- under section 36(4)(a)(ii) and Balance claim amount of Rs. 69,93,957/- is kept in pending for High Court Order.
10		A.Murugavel	03.05.2021	58,49,946.00	6,505.00	Nil	Gratuity	4.48%	58,43,441.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/07/1995 to 20/12/2000 is admitted for Rs. 6,505/- under section 36(4)(a)(ii) and Balance Rs. 58,43,441/- is kept pending for High Court Order.

11		C.Velmurugan	19.03.2020	1,76,90,965.00	2,019.00	Nil	Gratuity	1.39%	1,76,88,946.00	Nil	Nil	Nil	<p>1) Verified with the books of accounts and the payroll register</p> <p>2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the CIRP claim amount, the CIRP claim is taken for liquidation claim purpose.</p> <p>3) Gratuity claim from 23/05/1996 to 20/12/2000 is admitted for Rs. 2,019/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,76,88,946/- is kept pending for High Court Order.</p>
12		D.Raghu	04.05.2020	1,30,91,547.00	8,221.00	Nil	Gratuity	5.67%	1,30,83,326.00	Nil	Nil	Nil	<p>1) Verified with the books of accounts and the payroll register</p> <p>2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose.</p> <p>3) Gratuity claim from 01/10/1994 to 20/12/2000 is admitted for Rs. 8,221/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,30,83,326/- is kept pending for High Court Order.</p>
13		D.Srinivasan	15.06.2020	1,32,66,045.00	3,542.00	Nil	Gratuity	2.44%	1,32,62,503.00	Nil	Nil	Nil	<p>1) Verified with the books of accounts and the payroll register</p> <p>2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose.</p> <p>3) Gratuity claim from 01/07/1996 to 20/12/2000 is admitted for Rs. 3,542/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,32,62,503/- is kept pending for High Court Order.</p>

14	G.Kumar	21.03.2020	1,76,92,465.00	808.00	Nil	Gratuity	0.56%	1,76,91,657.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 02/05/1999 to 20/12/2000 is admitted for Rs. 808/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,76,91,657/- is kept pending for High Court Order.
15	G.Palani	08.05.2020	1,13,33,604.00	5,120.00	Nil	Gratuity	3.53%	1,13,28,484.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/04/1996 to 20/12/2000 is admitted for Rs. 5,120/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,13,28,484/- is kept pending for High Court Order.
16	G.Polyamozhi	19.03.2020	34,40,283.00	12,014.00	Nil	Gratuity	8.28%	34,28,269.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/12/1993 to 20/12/2000 is admitted for Rs. 12,014/- under section 36(4)(a)(iii) and Balance claim of Rs. 34,28,269/- is kept pending for High Court Order.
17	K.Mani	20.03.2020	22,76,636.00	3,265.00	Nil	Gratuity	2.25%	22,73,371.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/04/1997 to 20/12/2000 is admitted for Rs. 3,265/- under section 36(4)(a)(iii) and Balance claim of Rs. 22,73,371/- is kept pending for High Court Order.
18	K.Rajendiran	20.03.2020	1,01,33,832.00	3,888.00	Nil	Gratuity	2.68%	1,01,29,944.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/12/1996 to 20/12/2000 is admitted for Rs. 3,888/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,01,29,944/- is kept pending for High Court Order.
19	L.Gunasekaran	19.03.2020	1,51,35,844.00	1,385.00	Nil	Gratuity	0.95%	1,51,34,459.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 04/10/1996 to 20/12/2000 is admitted for Rs. 1,385/- under section 36(4)(a)(iii) and Balance claim of Rs. 1,51,34,459/- is kept pending for High Court Order.
20	L.Manoharan	08.05.2020	30,63,466.00	5,524.00	Nil	Gratuity	3.81%	30,57,942.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/09/1995 to 20/12/2000 is admitted for Rs. 5,524/- under section 36(4)(a)(iii) and Balance claim of Rs. 30,57,942/- is kept pending for High Court Order.
21	M.Magendiran	19.03.2020	62,07,850.00	1,615.00	Nil	Gratuity	1.11%	62,06,235.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/04/1997 to 20/12/2000 is admitted for Rs. 1,615/- under section 36(4)(a)(iii) and the Balance amount of Rs. 6,206,235/- is kept pending for High Court Order.
22	N.Kuppan	19.03.2020	16,43,506.00	3,300.00	Nil	Gratuity	2.27%	16,40,206.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/07/1996 to 20/12/2000 is admitted for Rs. 3,300/- under section 36(4)(a)(iii) and Balance amount of Rs. 16,40,206/- is kept pending for High Court Order.
23	N.Vijayaragavan	15.06.2020	82,41,032.00	2,588.00	Nil	Gratuity	1.78%	82,38,444.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CIRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/01/1998 to 20/12/2000 is admitted for Rs. 2,588/- under section 36(4)(a)(iii) and Balance claim of Rs. 82,38,444/- is kept pending for High Court Order.

24	R.Arumugam	20.03.2020	8,56,194.00	3,935.00	Nil	Gratuity	2.71%	8,52,259.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/11/1998 to 20/12/2000 is admitted for Rs. 3,935/- under section 36(4)(a)(ii) and Balance amount of Rs. 8,52,259/- is kept pending for High Court Order.
25	R.Govindan	14.03.2020	1,03,95,303.00	4,015.00	Nil	Gratuity	2.77%	1,03,91,288.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/07/1996 to 20/12/2000 is admitted for Rs. 4,015/- under section 36(4)(a)(ii) and Balance amount of Rs. 1,03,91,288/- is kept in pending for High Court Order.
26	S.Balamurugan	11.03.2020	67,72,301.00	6,332.00	Nil	Gratuity	4.36%	67,65,969.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 02/05/1996 to 20/12/2000 is admitted for Rs. 6,332/- under section 36(4)(a)(ii) and Balance amount of Rs. 67,65,969/- is kept pending for High Court Order.
27	S.Baskar	04.05.2020	1,50,55,154.00	4,027.00	Nil	Gratuity	2.78%	1,50,51,127.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 01/10/1995 to 20/12/2000 is admitted for Rs. 4,027/- under section 36(4)(a)(ii) and Balance amount of Rs. 1,50,51,127/- is kept pending for High Court Order.
28	S.Ramanathan	19.03.2020	96,95,880.00	1,731.00	Nil	Gratuity	1.19%	96,94,149.00	Nil	Nil	Nil	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category. You have not submitted a separate liquidation claim. As you have confirmed verbally that there is no change in the claim amount, the CRP claim is taken for liquidation claim purpose. 3) Gratuity claim from 23/06/1995 to 20/12/2000 is admitted for Rs. 1,731/- under section 36(4)(a)(ii) and Balance amount of Rs. 96,94,149/- is kept pending for High Court Order.
TOTAL			20,89,44,039.00	1,45,082.00			100.00%	20,87,98,957.00				